

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

103. COMP.APPL 3/2024

COMP.APPL 34/2024

COMP.APPL 40/2024

In

C.P.(CAA)/209(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.06.2024**

NAME OF THE PARTIES: Zee Entertainment Enterprises Limited

Appearance

For Applicant : Adv. Shyam Kapadia a/w. Adv. Janaki Garde, Adv.
Sraddha Kedia, Adv. Aman Sadiwala i/b.
Rashmikant & Partner

For Respondent : Sr. Adv. Darius Khambata a/w. Adv. Gaurav Joshi,
Adv. Anirudh Das, Adv. Binsy Susan, Adv. Meghna
Rajadhyaksha, Adv. Akshay Sharma, Adv. Kriti
Kalyani, Adv. Aditya Thyagrajan, Adv. Harit
Lakhani, Adv. Palak Kaushal i/b. Shardul
Amarchand Mangaldas & Co. for R-1 & 2 in CA
305/2024, CA 40 of 2024 and applicant in CA 34 of
2024, Adv. Nitesh Jain a/w. Adv. Vatsal Kumar,
Adv. Anirudh Banerji i/b. Trilegal for R-1 in CA 3 of
2024, CA 40 of 2024 and R-2 in CA 34 of 2024

SECTION 230-232 OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

COMP.APPL 3/2024, COMP.APPL 34/2024 & COMP.APPL 40/2024

List this matter on **09.07.2024** for written submissions.

Sd/-

CHARANJEET SINGH GULATI

Member (Technical)

Prajakta

Sd/-

LAKSHMI GURUNG

Member (Judicial)

**IN NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH, COURT- III**

**C.A. 32/MB/C-III/2024, C.A. 54/MB/C-III/2024, C.A. 55/MB/C-III/2024,
C.A. 114/MB/C-III/2024
In C.P.(CAA)/209/MB/C-III/2022**

Company Application under Rule 11 of the National Company Law Tribunal Rules, 2016;

In the matter of
C.A. 32/MB/C-III/2024, C.A. 114/MB/C-III/2024

ZEE ENTERTAINMENT ENTERPRISES LIMITED, a company incorporated under the Companies Act, 1956, having its registered office at 18th Floor, A Wing, Marathon Futurex, N. M. Joshi Marg, Lower Parel, Mumbai, Maharashtra 400013
CIN: L92132MH1982PLC028767

...Applicant/
Transferor Company 1

Versus

BANGLA ENTERTAINMENT PRIVATE LIMITED AND ANR., a company incorporated under the Companies Act, 1956, having its registered office at 4th Floor Interface, Building No. 7 Off Malad Link Road, Mumbai 400064
CIN: U92199MH2007PTC270854

...Respondent 1/
Transferor Company 2

And

CULVER MAX ENTERTAINMENT PRIVATE LIMITED (formerly, Sony Pictures Networks India Private Limited) (SPNI), a company incorporated under the Companies Act, 1956, having its registered office at 4th Floor Interface, Building No. 7 Off Malad Link Road, Mumbai 400064
CIN: U92100MH1995PTC111487

...Respondent 2/
Transferee Company

(Collectively referred to as Respondents)

In the matter of
C.A. 54/MB/C-III/2024, C.A. 55/MB/C-III/2024

BANGLA ENTERTAINMENT PRIVATE LIMITED AND ANR., a company incorporated under the Companies Act, 1956, having its registered office at 4th Floor Interface, Building No. 7 Off Malad Link Road, Mumbai 400064
CIN: U92199MH2007PTC270854

... Applicant 1/
Transferor Company 2

And

LVER MAX ENTERTAINMENT PRIVATE LIMITED (formerly, Sony Pictures Networks India Private Limited) (SPNI), a company incorporated under the Companies Act, 1956, having its registered office at 4th Floor Interface, Building No. 7 Off Malad Link Road, Mumbai 400064
CIN: U92100MH1995PTC111487

... Applicant 2/
Transferee Company

(Collectively referred to as Applicants)

Versus

ZEE ENTERTAINMENT ENTERPRISES LIMITED, a company incorporated under the Companies Act, 1956, having its registered office at 18th Floor, A Wing, Marathon Futurex, N. M. Joshi Marg, Lower Parel, Mumbai, Maharashtra 400013
CIN: L92132MH1982PLC028767

... Respondent /
Transferor Company 1

(hereinafter Applicant and Respondents collectively referred to as 'Parties')

Order delivered on **25.06.2024**

Coram:

MS. LAKSHMI GURUNG, HON'BLE MEMBER (JUDICIAL)

SH. CHARANJEET SINGH GULATI, HON'BLE MEMBER (TECHNICAL)

CORRIGENDUM

1. Upon mentioning of the above matter for rectification of the Appearances on behalf of M/s Zee Entertainment Enterprises Limited, the Appearance Sheet as well as the order dated 23.04.2024 was checked and it was found that there is inadvertent mistake in recording the appearance on behalf of M/s Zee Entertainment Enterprises Limited in the order dated 24.06.2024 passed in C.A. 32/2024, C.A. 54/2024, C.A. 55/2024 and C.A. 114/2024 in C.P. (CAA)/209/MB/C-III/2022.

2. Accordingly, order dated 24.06.2024 is rectified to record correct appearances as follows:

2.1. On page number 2 of the order:

For Applicant C.A. 32/2024 and C.A. 114/2024

Adv. Nitesh Jain a/w. Adv. Atul Jain, Adv. Vatsala Kumar and Adv. Aniruddha Banerji i/b Trilegal

2.2. On page number 3 of the order:

For Respondent C.A. 54/2024 and C.A. 55/2024

Adv. Nitesh Jain a/w. Adv. Atul Jain, Adv. Vatsala Kumar and Adv. Aniruddha Banerji i/b Trilegal

3. Rest of the order will remain unaltered.

Sd/-

**CHARANJEET SINGH GULATI
MEMBER (TECHNICAL)**

Sd/-

**LAKSHMI GURUNG
MEMBER (JUDICIAL)**